

Taking over of Closed Mills and Factories

1422. SHRI INDRAJIT GUPTA:
SHRI JAGANNATH
MISHRA :

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Government have worked out a plan for the take-over of closed mills and factories in the country; and

(b) if so, the salient features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): (a) and (b). No, Sir. Government have not worked out a plan as such to take over closed mills and factories in the country. However, where certain conditions are satisfied, Government may consider taking over of the management of a factory which has been closed for not less than three months. These conditions are specified in Section 18-AA(1)(b) of the Industries (Development and Regulation) Act.

Priority Schemes for Jobs

1423. SHRIMATI SAVITRI
SHYAM:
SHRI NAWAL KISHORE
SHARMA:

Will the Minister of PLANNING be pleased to state:

(a) whether high priority schemes for providing jobs and other works to young ones in the country, as envisaged by Government is working at a negligible speed;

(b) whether the funds allocated by Government for the above purpose have not been utilised at all;

(c) if so, the action taken or proposed to be taken against those responsible for slow speed in providing jobs; and

(d) whether Government are allocating more and more funds in this regard for providing more and more jobs to meet the unemployment problem in the country; if so, the funds allocated so far?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) to (d). The position regarding the progress of the schemes for educated unemployed and for rural employment, indicating the reasons for the shortfall in the utilization of the funds sanctioned for the schemes and the steps being taken to bring about more effective implementation are indicated below :

(a) *Schemes for educated unemployed :*

These were initiated in 1971-72 and an amount of Rs. 12.5 crores was sanctioned under this for the following programmes:

1. Expansion and improvement of the quality of elementary education;
2. Rural engineering surveys;
3. Agro service centres;
4. Expansion of consumer co-operative stores;
5. Financial assistance to entrepreneurs for setting up of industries;
6. Advance action on investigation of road works in the Fifth Plan in the Central sector.

7. Setting up of design units for rural water supply. These being new schemes, it took some time for the Ministries for formulating programmes and sanctions could be issued only after November, 1971. A total of Rs. 10 crores was finally released to the State Governments during the year for the implementation of these programmes. Since these schemes have already been formulated and are in progress it is expected that these scheme would be fully implemented during 1972-73.

The main reasons for the nonutilization of the funds sanctioned under the above schemes were the time taken for preparation of guide lines, formulation of programmes by Central Ministries and State Governments, time taken to appoint the staff and organise administrative machinery etc. The progress of these schemes is being constantly reviewed by the Ministries as well as Planning Commission and all possible efforts are being made to effect expeditious implementation of the programmes.